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NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 995 of 2020

In the matter of:

Sri Adinath Enterprises

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 994 of 2020

In the matter of:

Sandhya & Co.

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 996 of 2020

In the matter of:

Jai Jinendra Enterprises

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 997 of 2020

In the matter of:

Vijayalakshmi Enterprises

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 998 of 2020

In the matter of:

V.S. Enterprises

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 999 of 2020

In the matter of:

H.S. Syndicate

....Appellant

Vs.

V. Mahesh

....Respondent

....contd.

With

Company Appeal (AT) (Insolvency) No. 1000 of 2020

In the matter of:

Hemanth Mehta & Sons HUF

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 1001 of 2020

In the matter of:

Vipul Investment

....Appellant

Vs.

V. Mahesh

....Respondent

With

Company Appeal (AT) (Insolvency) No. 1002 of 2020

In the matter of:

Hemanth & Co.

....Appellant

Vs.

V. Mahesh

....Respondent

Present:

Appellant: Mr. Raj Jhabakh, Mr. Anandh K., Advocates

Respondent: Mr. Anant Merathia, Mr. Rishi Srinivas, Mr. Ranghasayee, Ms. Poornima Devi, Ms. Priyanka Verma, Advocates

ORDER

(Through Virtual Mode)

18.01.2021: Due to paucity of time, the matters could not be taken up today. List these matters on **16th February, 2021**.

The parties are directed to complete the pleadings before the next date of hearing.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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